

Setting up of Gramin Nyayalay

2095. SHRI GUMAN MAL LODHA: Will the PRIME MINISTER be pleased to state:

(a) whether the Government have since taken any decision on the Law Commission's report regarding the setting up of Gramin Nyayalay; and

(b) if so, the details thereof and the time by when the legislation for its implementation is proposed to be introduced?

THE MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI G. VENKAT SWAMY): (a) and (b). With a view to revitalise the Panchayati Raj Institutions, the Government have already introduced the Constitution (Seventy-second Amendment) Bill, 1991 in the last session of the Lok Sabha. Through this amendment, it is proposed to bestow executive and administrative powers to Panchayats at different levels. It is proposed to issue details Model Guidelines to the State Governments on setting up of Nyaya Panchayats, after the Constitution (Seventy-second Amendment) Bill, 1991 is enacted.

[*Translation*]

Forecast of Earthquake

2096. SHRI YASHWANTRAO PATIL: Will the PRIME MINISTER be pleased to state:

(a) whether there are special arrangements in the countries like China for the forecast of the earthquake;

(b) if so, whether the Government propose to make such arrangements in India also;

(c) if so, the details thereof; and

(d) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS (SHRI-MATI MARGARET ALVA): (a) So far, there is no proven scientific technique available to forecast earthquakes. In China, they succeeded in predicting the February 4, 1975 earthquake. However, later several large earthquakes have occurred which were not predicted.

(b) and (c). Research in the direction of developing viable technique(s) for forecasting of earthquakes is in progress at a number of institutions in India such as India Meteorological Department, National Geophysical Research Institute, University of Roorkee, Wadia Institute of Himalayan Geology, Geological Survey of India and Survey of India.

(d) Does not arise.

[*English*]

Sugar Factories In Mandya District of Karnataka

2097. SHRI G. MADE GOWDA: Will the Minister of FOOD be pleased to state:

(a) the number of sugar factories in Mandya District of Karnataka;

(b) the total quantity of sugar produced every year from all these sugar factories; and

(c) whether there is any proposal to establish a Central Research Station at Mandya in Karnataka to undertake research on the varieties of sugarcane?

THE MINISTER OF STATE IN THE MINISTRY OF FOOD (SHRI TARUN GOGOI): (a) As on 30.9.91, there are 3

installed sugar factories in Mandya District of Karnataka.

(b) The total quantity of sugar produced by these three sugar factories during the last two sugar years (Oct. - Sept) is as under:-

1989 - 90 - 1.45 Lakh Tonnes

1990 - 91 - 1.33 Lakh Tonnes

(c) A research centre is already under operation at Mandya (Karnataka) under the All India Co-ordinated Project on Sugar-cane.

Unauthorised constructions or Commercial Plots

2098. SHRI JEEWAN SHARMA: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) whether the Municipal Corporation of Delhi has failed to taken any penal action against the unauthorised constructions made on eight commercial plots mentioned in the report of the Comptroller and Auditor General for the period ending March 31, 1990; and

(b) if so, the details of the Eight commercial plots and the reasons for not taking any penal action in addition to the steps now taken against them?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI M. ARUNACHALAM): (a) Municipal Corporation of Delhi has reported that there are eight buildings where excess coverage has been done by increasing the area of mezzanine floor and notices in respect of the same have already been issued, under the D.M.C. Act.

(b) Details of the Commercial plots in Waniwala Bagh are:-

A-1/2

A-1/3

A-2/2

A-2/3

A-4/1

E-2/2

B-2/3

B-2/4

Municipal Corporation of Delhi is pursuing action in this regard.

[*Translation*]

Recruitment in KVIC

2099. SHRI ARVIND NETAM: Will the PRIME MINISTER be pleased to state:

(a) whether despite the ban on fresh recruitments, Khadi and Village Industries Commission and various sales depots are making fresh recruitments from the back dates; and

(b) if so, whether the Government propose to take any step after making full enquiry into this matter?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (PROF. P.J. KURIEN): (a) KVIC has informed that no such recruitments have been made.

(b) In view of reply at above this does not arise.